

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.199/9/HDB//2017
NAME OF THE COMPANY	KMK Event Management Limited
NAME OF THE PETITIONER(S)	Mr. Sitaram Panwar
NAME OF THE RESPONDENT(S)	KMK Event Management Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tej Prakash Toshniwal	Advocate	9885743154	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K K Durga Prasad	Advocate	9949933387	
appearing on behalf of Sri. Ramesh Chowdary			

ORDER

Heard. Shri Tej Prakash Toshniwal, Learned Counsel for Petitioner and Shri K.K.Durga Prasad on behalf of Shri K.Ramesh Chowdary.

The Learned Counsel for Petitioner submits that the issue is likely to be resolved soon, sought time for 15 days.

Case is posted to 14-12-2017.


Member (T)

prem


Member (J)